

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2023
IA(I.B.C)/658(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS SDB DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Mainak Bose, Adv.] For the Applicant
Ms. SutapaMitra, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent/ Corporate Debtor
Ms. Sushmita Paul, Adv.]
Mrs. Vijaya Bhatia, Adv.]
Mr. DebasishKarmakar, Adv.]
Mr. Ganesh Prasad Shaw, Adv.]
Mr. Gaurav Kumar, Adv.]

ORDER

1. Ld. Counsel Sr. Counsel/ Counsel on both sides present.
2. **IA(I.B.C)/658(KB)2024**
 - a. Ld. Counsel for the applicant seeks three days' time to file hard copy of this IA with the Registry.
 - b. At request, time is allowed.
 - c. In case the hard copy is filed, this matter will be listed on **08/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**